[3446]

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TUESDAY , THE TWENTY EIGHTH DAY OF JANUARY TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL AND THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 264 OF 2024

Writ Appeal under clause 15 of the Letters Patent Preferred the against the order dated 29/01/2024 in W P No 29896 of 2023 on the file of the High Court.

Between:

State Bank of India, Padmarao Nagar Branch, Secunderabad. Represented by its Chief Manager

...APPELLANT/PETITOINER

AND

1. Smt. Mulkala Thirumala Devi, W/o. Late Sri Mulkala Durgaiah, Occ Housewife, Age . 39 years, R/o. H. No. 19-409/3, Ramnagar, Mancherial, Mancherial District-504208.

...RESPONDENT/WRIT PETITIONER

- 2. The General Manager, State Bank of India, Local Head Office, Bank Street, Koti, Hyderabad-500095.
- 3. The Branch Manager, State Bank of India, Garimella Branch, Door Nagar 19-27, Near Over Bridge, Mancherial, Mancherial District
- 4. The State Bank of India, Rep. by its Managing Director, (Retail Business and Operations), State Bank Bhavan, Madame Cama Marg, Nariman Point,
- Mumbai, Maharastra-400021. 5. The Union of India, Rep. by its Secretary, Financial Services (FS), Ministry of Finance, 3rd Floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001.

(Respondent No 2 to 5 are not necessary party to this appeal)

...RESPONDENTS/RESPONDENTS

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant interim suspension of order passed by single judge in WP No. 29896/2023 till final disposal of Writ Appeal

Counsel for the Appellant: SRI. M. P. SANJAY

Counsel for the Respondent No.1: SRI GOURARAM RAJASHEKAR REDDY Counsel for the Respondent Nos. 2to4: SRI BATHULA RAJ KIRAN, SC Counsel for the Respondent No.5: SRI GADI PRAVEEN KUMAR, DY. SOLICITOR GENERAL OF INDIA

The Court made the following: ORDER

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL

AND

THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.264 OF 2024

JUDGMENT: (Per the Hon'ble the Acting Chief Justice Sujoy Paul)

Sri M.P.Sanjay, learned counsel for the appellant, seeks to withdraw the Writ Appeal unconditionally.

2. Sri Gouraram Rajashekar Reddy, learned counsel for respondent No.1, has no objection.

3. Accordingly, the Writ Appeal is **dismissed as withdrawn** unconditionally. No order as to costs.

Miscellaneous petitions pending, if any, shall stand closed.

//TRUE COPY//

SD/- B. SATYAVATHI DEPUTY REGISTRAR

SECTION OFFICER

To,

- 1. One CC to SRI. M. P. SANJAY, Advocate [OPUC]
- 2. One CC to SRI. GOURARAM RAJASHEKAR REDDY, Advocate [OPUC]
- One CC to SRI. GADI PRAVEEN KUMAR, DY. SOLICITOR GENERAL OF INDIA [OPUC]
- 4. One CC to SRI. BATHULA RAJ KIRAN, SC [OPUC]
- 5. Two CD Copies
 - B M GJP

HIGH COURT

DATED:28/01/2025

JUDGMENT

WA.No.264 of 2024



DISMISSING THE WRIT APPEAL AS WITHDRAWN WITHOUT COSTS

6.15 27/2/25